

**HIGH COURT OF TRIPURA
AGARTALA**

Dated, Agartala, the 7th January, 2020

NOTIFICATION

In the public interest, the Hon'ble High Court has been pleased to make the transfer and posting orders in respect of the following Officers of Tripura Judicial Service, namely: -

No.F.13(1)(a)-HC/2020/362: Shri Manabendra Debbarma, Chief Judicial Magistrate-cum-Civil Judge(Sr. Div.), Dhalai Judicial District, Ambassa on his promotion to Grade-I of the Service is transferred and posted in the same station as Addl. District & Sessions Judge, Dhalai Judicial District, Ambassa **in the existing vacancy.**

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Debbarma as Additional Sessions Judge, Dhalai Sessions Division with Headquarters at Ambassa with effect from the date of his taking over charge as such.

He will join his new assignment immediately.

No.F.13(1)(a)-HC/2020/363: Shri Satyajit Das, Civil Judge (Sr.Div)-cum-Assistant Sessions Judge, Dhalai Judicial District, Ambassa is transferred and posted in the same station as Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dhalai Judicial District, Ambassa **vice Shri Manabendra Debbarma, transferred.**

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Satyajit Das as Chief Judicial Magistrate, Dhalai Judicial District with Headquarters at Ambassa with effect from the date of his taking over charge as such.

Shri Das will also hold the additional charge of the District Secretary, DLSA, Dhalai Judicial District.

He will join his new assignment immediately.

By Order
Sd/-
(S.G.Chattopadhyay)
Registrar General

No.F.13(1)(a)-HC/2020/364-414

Dated, Agartala, the 7th January, 2020

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.

4. **The District & Sessions Judge**, Dhalai Judicial District, Ambassa. He is requested to withdraw all Sessions Cases from the Court of the Assistant Sessions Judge-cum-Civil Judge(Sr.Div.), Ambassa & distribute those cases among the Courts of the Sessions Judge and Addl. Sessions Judge at Ambassa and also withdraw the Civil cases triable by Civil Judge(Sr.Div.) from the Court and transfer those cases to the Court of Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), Dhalai Judicial District at Ambassa for trial.
5. **The LR & Secretary**, Law Department, Government of Tripura, Agartala.
6. **The District & Sessions Judge**, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura.
7. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
8. The Registrar (Vigilance), High Court of Tripura, Agartala.
9. The Registrar (Judicial), High Court of Tripura, Agartala.
10. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
11. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
12. The Judge, Family Court, Kailashahar, Unakoti Judicial District/Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/ Khowai, Khowai Judicial District/ Ambassa, Dhalai Judicial District/ Sonamura, Sepahijala Judicial District.
13. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
14. The Joint Registrar, High Court of Tripura, Agartala.
15. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division)**, North Tripura Judicial District, Dharmanagar/ West Tripura Judicial District, Agartala/ Dhalai Judicial District, Ambassa/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia.
16. All Deputy Registrars, High Court of Tripura, Agartala.
17. **Shri Manabendra Debbarma**, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), Dhalai Judicial District, Ambassa **for information and necessary action.**
18. **Shri Satyajit Das**, Civil Judge (Sr.Div)-cum-Assistant Sessions Judge, Dhalai Judicial District, Ambassa **for information and necessary action.**
19. The Treasury Officer, Dhalai Revenue District, Ambassa.
20. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
21. The Assistant Registrar (Admn. P & M), High Court of Tripura, Agartala.
22. The System Analyst, High Court of Tripura, Agartala for uploading the said Notification in Official Website of the High Court.
23. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala.
24. Personal file of the Officers concerned.
25. ORDER FILE.


Registrar General
High Court of Tripura